

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/1444/2020**

This the 13<sup>th</sup> day of September, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Ajaz Ahmed Age 28 yrs S/o Mohd. Rashid R/o Pallulian Panchayat Pallullian Tehsil & District Rajouri.
2. Mohd. Ramzan Age 30 yrs S/o Hakim din R/o Katarmal Tehsil Manjakota District Rajouri.
3. Mohd Shafait Age 36 yrs S/o Mohd. Afzal R/o Panjgrian, Panchayat Panjgrain Upper-A, Tehsil Manjkote District Rajouri.
4. Jaswant Raj Age 42 yrs S/o Kuldeep Raj R/o Ghambir Brahmana, Lower-A, tehsilm Manjkote District Rajouri.
5. Mohd Asif Age 43 yrs S/o Abdul Karim R/o Nali Panchayat Nali Tehsil Manjkote, District Rajouri.
6. Rubina Koser Age 33 yrs D/o Mohd. Aslam R/o Ghambir Mughlan Tehsil Manjkote District Rajouri.

...Applicants.

(Advocate:- Mr.Anirugh Sharma)

Versus

1. State of Jammu and Kashmir through Commissioner Secretary to Govt. Rural Development Department, Civil Sectt. Jammu.
2. Director. Rural Development Department, Jammu.
3. Assistant Commissioner Development, Rajouri.
4. Block Development Officer, Panjgrain District Rajouri.
5. Block Development Officer, Koterkana, Budhal District Rajouri.

.....Respondents.

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R**  
**[O R A L]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

This TA (TA No.61/1444/2020) arises out of WPC No.2265/2019, wherein the applicants are working under MGNREGA to which this Tribunal does not have jurisdiction. The Registry is, therefore, directed to return the file to the Hon'ble High Court of Jammu & Kashmir at Srinagar.



**(ANAND MATHUR)**  
**MEMBER (A)**

/kdr/

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**